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Uttar Pradesh District Planning Committee (Amendment) Act, 2007

48 of 2007

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An Act to amend the Uttar Pradesh District Planning Committee Act, 1999 It is hereby enacted in the Fifty-eighth Year of the Republic of India as follows:-- 1. Received the assent of the Governor on December 9, 2007 and published in the U.P. Gazette, Extra., Part 1, Section (Ka), dated 10th December, 2007, pp. 2-3

1. Short Title :-

This Act may be called the Uttar Pradesh District Planning Committee (Amendment) Act, 2007.

2. Amendment Of Section 4 Of U.P. Act No. 32 Of 1999 :-

In Section 4 of the Uttar Pradesh District Planning Committee Act, 1999,--

- (a) in sub-section (1), in the proviso for the words "shall not be less than twenty and not more than forty" the words "shall not be more than forty" shall be substituted;
- (b) in sub-section (4) clause (c) shall be omitted.